

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 4261  
TO BE ANSWERED ON 29.03.2022**

**Establishment of Sports Schools**

**4261. SHRI D.K. SURESH:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has any proposal to establish sports schools in every district in the country;**
- (b) if so, the details thereof and the number of such schools established so far, State/UT-wise;**
- (c) whether the Government has received any proposal from various States in the country including Karnataka to establish such schools; and**
- (d) if so, the details thereof and the response of the Government thereto?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

**(a) to (d) 'Sports' being a State subject, the responsibility of establishing sports schools in the country rests primarily with the State / Union Territory Governments. Central Government supplements their efforts in this regard. There is no proposal under consideration in this Ministry to establish sports schools in every district in the country. However, this Ministry has adopted 09 schools and 28 Army Boys Sports Companies as State Level Khelo India Centres under the Khelo India Scheme and 10 schools are covered under the National Sports Talent Contest Scheme of the Sports Authority of India. Further, it may be informed that 247 sports academies have been accredited under the Khelo India Scheme across the country, including 27 in the State of Karnataka, on the basis of proposals received through the State/UT Governments.**

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